

NOTICE/CIRCULAR

In addition to the earlier notices/circulars dated 17/04/2020 and 05/05/2020 of this Court, the following additional cases/matters shall be taken for hearing and disposal by the concerned court during lockdown period as per the circular dated 18/05/2020 issued by the Hon'ble Registrar General, Bombay High Court :-

“The cases wherein parties have arrived at compromise and the entire compliance of compromise terms has been done.”

The learned advocates and the parties shall follow the protocol dated 17/04/2020 uploaded on the website of the District Court, Pune.

Pune
Dt. 19/05/2020



Subhash R. Kafre
19.5.2020
(Subhash R. Kafre)
I/c. Principal Judge,
Family Court, Pune.